

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 68 OF 2016 & IA NO. 175 OF 2016
APPEAL NO. 69 OF 2016 & IA NO. 176 OF 2016**

Dated: 31st October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Nehul Sharma
Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Ms. Catherine Ayallore
Mr. Yashaswi Kant for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **18.12.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt